

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**ITEM No. 32**  
**IA 399/2021**  
**IN C.P. (IB)-2313(MB)/2018**

IA 399/2021 Paresh Mehta ... Applicant  
IN THE MATTER OF  
Bee Tee Credit & Marketing Pvt. Ltd. .... Petitioner/Applicant  
V/s  
Syntel Infosystem (Nagpur) Pvt Ltd .... Respondent

**Order Under Section 54(1) of Insolvency & Bankruptcy Code**

**Order delivered on 29.06.2021**

**CORAM:**  
**SH. BHASKARA PANTULA MOHAN**  
**HON'BLE. ACTG. PRESIDENT**

**SH. SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**  
For the Applicant Ms. Vidhi N Sharda, Adv  
For the Respondent None.

**ORDER**

List the matter on **14.07.2021** for further consideration.

**Sd/-**  
**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

**Sd/-**  
**(SHYAM BABU GAUTAM)**  
**MEMBER (TECHNICAL)**

29.06.2021  
JAGDISH